

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

21.07.2011

OA No. 271/2011

Mr. Ganesh Chaturvedi, Counsel for applicant.

After arguing the case at length, learned counsel for the applicant wishes to withdraw the OA with liberty reserved to him to file two substantive OAs; one OA for agitating the issue regarding issuance of family pension and another OA for grant of appointment on compassionate grounds alongwith application for seeking condonation of delay.

The OA is disposed of as withdrawn with liberty reserved to the applicant to file two substantive OAs; one OA for agitating the issue regarding issuance of family pension and another OA for grant of appointment on compassionate ground alongwith application for seeking condonation of delay.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

K. S. Rathore

(Justice K.S. Rathore)
MEMBER (J)

AHQ

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